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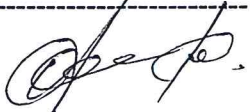
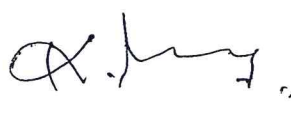
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/726/IB/2017
NAME OF THE PETITIONER(S) : JDSU DEUTSHLAND GMBH
NAME OF THE RESPONDENT(S) : GEMINI COMMUNICATION LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	K. Mahendran 9940521370.	Counsel for Operational Creditors	
2.	K. Mahendran [K. MAHENDRAN] 9940521370.	Counsel for Petitioner	

ORDER

Counsels representing both the parties are present. Counsel for respondent filed counter and provided a copy of the same to the other side. Both the counsels prayed time for making submissions. Time is enlarged at request. Put up on 15.02.2018.

-sd-

(S VIJAYARAGHAVAN)
Member(Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)